

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 13-05-2026 To 13-05-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CRA (DB)	226/2026	MD RAJA @ BIKI @ BIKY Mobile:9804284743 Email:TANNISTHAB@GMAIL.COM	TANNISTHA BANDYOPDHYAY	11-06-2026	LOGO IS NOT GIVEN ON VOKALATNAMA.
2	CRM (A)	1340/2026	SUBRATA DEY @ FUCHI Mobile:9932581077 Email:SAMEERKUMAR72666@GMAIL.COM	SHAMBHU CHOUDHARY	11-06-2026	1) ... ADV. SIGN. AT P.P LETTER... 2)... P. FORM BLANK (CASE STAGE CODE)
3	CRM (A)	1345/2026	ATIUR RAHAMAN Mobile:9735242107 Email:SABANAHASIN@GMAIL.COM	SHABANA HASIN	11-06-2026	PS WRONGLY MENTIONED
4	CRM (A)	1347/2026	JOSNA MANDAL @ JYOTSHNA MANDAL @ JOSHNA MANDAL Mobile:9123900944 Email:TUL.2207@GMAIL.COM	SUCHISMITA CHAKRABORTY	11-06-2026	WRONG PTN NO
5	CRM (A)	1348/2026	RAMIJ SK @ RAMIJ RAJA Mobile:9064405485 Email:SOURATAS10@GMAIL.COM	SOURAT NANDY	11-06-2026	1) ... CLARIFICATION NEEDED REGARDING LD. TRIAL COURT REJECTION DETAILS AT PARAGRAPH ONE (CMC NUMBER)
6	CRM(M)	1076/2026	MRITYUNJOY ROY Mobile:7044009276 Email:PANDITSAJALKUAMAR65@GMAIL.COM	SAJAL KUMAR PANDIT	11-06-2026	1. ACT WRONG.
7	CRM(M)	1160/2026	ANANTA DAS Mobile:7007211476 Email:AVOCATEDEBASISSUR@GMAIL.COM	RABINDRA CHANDRA GHOSH	11-06-2026	1. ACT WRONG. IN CAUSE TITLE 2. ATTACH TRACK REPORT 3. JAIL NAME WRONG.
8	CRM(M)	1165/2026	SK. NASIBUDDIN @ SEKH NOSIBUDDIN Mobile:9830008339 Email:EZAZQUAZI15@GMAIL.COM	QUAZI EZAZ AHMED	11-06-2026	1. MENTION JAIL NAME IN PARA 1 2. CASE TYPE MISSING. IN PARA 1
9	CRM (NDPS)	993/2026	KHAJETA BIBI AND ANR Mobile:8017360441 Email:SRINJANGHOSH5@GMAIL.COM	SRINJAN GHOSH	11-06-2026	SUPPRESSION OF PREVIOUS REJECTIONS VIDE CRM (NDPS)/429/2024 , CRM (NDPS)/1783/2024 , CRM (NDPS)/1976/2024 BEFORE THIS HONBLE HIGH COURT
10	CRM (NDPS)	994/2026	SAHIR ALI @ MD. SAHIR ALI Mobile:9735242107	SHABANA HASIN	11-06-2026	1) ... NEED COMMISSIONER INITIAL OR PAGE MARKING WRONG AT WHOLE

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:SABANAHASIN@GMAIL.COM			PETITION (5- 8)
11	CRM (NDPS)	1003/2026	SK. JAKIR HUSEN Mobile:8910557893 Email:SANDIPDINDA363@GMAIL.COM	SANDIP DINDA	11-06-2026	INCOMPLETE ORDER COPY OF LD TRIAL COURT
12	CRM (NDPS)	1006/2026	ODUD SK Mobile:7001515854 Email:ADVOCATEISLAM1996@GMAIL.COM	ALIUL ISLAM	11-06-2026	ORDER DATE OF LD TRIAL COURT IS WRONG IN SOME PAGES OF PETITION
13	CRM (NDPS)	1007/2026	HAZIDUR RAHAMAN @ HAJU @ HAJIDUR Mobile:9748009754 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	11-06-2026	1) P.S. NAME WRONGLY MENTIONED IN SOME PAGES OF PETITION ... 2) INITIAL SIGN OF COMMISSIONER OF AFFIDAVIT IS REQUIRED ON PAGE 1
14	CRM (NDPS)	1013/2026	KANAK BARMAN Mobile:7003578904 Email:KAUSHIKCHUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	11-06-2026	NDPS CASE NO WRONG IN 1ST PARA
15	CRR	1981/2026	SADGURU ENGINEERS AND ALLIED SERVICES PVT. LTD. AND ORS. Mobile:9831778822 Email:TIWARIMOTISAGAR@GMAIL.COM	Moti Sagar Tiwari	11-06-2026	AGE OF PETITIONER NO. 2 AND 3 MISSING
16	CRR	1990/2026	TRIPARNA PAL Mobile:8910892940 Email:ADVOCATEAYANDAS16@GMAIL.COM	AYAN DAS	11-06-2026	RESPONDENT PIN NO. MISSING IN THIS PETITION
17	CRR	1995/2026	ABDUL RASHID Mobile:9674246607 Email:ARSHD.RAZA54@GMAIL.COM	MD ARSHAD RAZA	11-06-2026	WRONG ACT MENTIONED IN THIS PETITION
18	CRR	1996/2026	ROSE MARY HALDER AND ANOTHER Mobile:9830647300 Email:DASSINHAANDCO@GMAIL.COM	KANISHK SINHA	11-06-2026	WRONG DISTRICT MENTIONED IN THIS PETITION
19	FAT	193/2026	MEGHNA SAU Mobile:9007537010 Email:SHRAMANSARKAR@GMAIL.COM	Shraman Sarkar	11-06-2026	ORDER COPY XEROX AND RESPONDENT PIN CODE MISSING
20	FMAT	170/2026	SUBODH MULLICK ALIAS SUBODH KUMAR MALLICK Mobile:9832213659 Email:ADVOCATEHIGHCOURT.GAUTAM@GMAIL.COM	GOUTAM KUAMR HAZRA	11-06-2026	CASE NUMBER ISSUE
21	MAT	858/2026	MOUSUMI CHATTERJEE Mobile:7001295241 Email:SAIKATTHAKURATA.OFFICIAL@GMAIL.COM	SAIKAT THAKURATA	11-06-2026	CASE NUMBER WRONG IN SERVER COPY

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
22	RVW	140/2026	APARAJITA GIRI (SANTRA) Mobile:9830970472 Email:MAZHAR52726@GMAIL.COM	MAZHAR HOSSAIN CHOWDHURY	11-06-2026	ADVOCATE THROUGH MISSING
23	WPA	11020/2026	SRI KAMAL KUMAR RAY Mobile:9830030278 Email:SIVAGHOSE@GMAIL.COM	NEHA ROY	11-06-2026	MENTION DIST FOR RESP. NO. 4 AND ADDRESS FOR RESP. 8 AND 9.
24	WPA	11021/2026	M/S. ANJALI FLOORING CO. Mobile:8335882449 Email:ADITYADUTTA215@GMAIL.COM	ADITYA DUTTA	11-06-2026	MENTION PROPER DIST OF PETITIONER IN CAUSE TITLE AND AFFIDAVIT PAGE.
25	WPA	11022/2026	BIPULANANDA CHAKRABARTI Mobile:8336933145 Email:SUBHANWITA.GHOSH06@GMAIL.COM	SUBHANWITA GHOSH	11-06-2026	1.CHANGE CAUSE TITLE XEROX PAGE. 2. COMMISSIONER INITIAL IN PAGE 2 AND 3.
26	WPA	11024/2026	SUBHENDU PAL Mobile:9831667029 Email:MANASKUMARDASADV@GMAIL.COM	MANAS KUMAR DAS	11-06-2026	NO DISTRICT NAME MENTIONED IN ADDRESSES
27	WPA	11044/2026	RATAN SARKAR Mobile:8420986252 Email:SUDIPADAS472@GMAIL.COM	SUDIPA DAS	11-06-2026	WELFARE LOGO MISSING IN VAKALATNAMA
28	WPA	11048/2026	MD. IMRAN Mobile:8585883398 Email:HINDRANIL444@GMAIL.COM	INDRANIL HALDER	11-06-2026	COMMISSIONER STAMP IS MISSING IN AFFIDAVIT
29	WPA	11056/2026	BELA VYAS Mobile:9830193095 Email:RAY.KRADISON@GMAIL.COM	SANTANU MARICK	11-06-2026	LISTING DATE IS IN VACATION
30	WPA	11059/2026	DEBARSHI SINHA Mobile:9163795297 Email:AMITKARMAKAR50@GMAIL.COM	AMIT KARMAKAR	11-06-2026	COURT IS WRONG, GIVEN ACT DOES NOT TALLY WITH COURT NO.
31	WPA	11077/2026	SNIGDHENDU KUMAR SHOW Mobile:9836709850 Email:UTSAPODDER9991@GMAIL.COM	UTSA PODDER	11-06-2026	PROPER DISTRICT NAME NOT MENTIONED IN ADDRESS
32	WPA	11083/2026	MALAY KUMAR PATRA Mobile:7980076115 Email:PAULKALPITA8@GMAIL.COM	KALPITA PAUL	11-06-2026	VOCA DECLARATION
33	WP.ST	107/2026	CHANDRA SEKHAR SEN Mobile:9831116177 Email:HARADHANMON574@GMAIL.COM	HARADHAN MONDAL	11-06-2026	ORDER DATE IS WRONG IN PAGE NO. 2

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